

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 2046
TO BE ANSWERED ON 29TH DECEMBER, 2017**

VOLUNTARY CERTIFICATION SCHEME

2046. SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has launched the Voluntary Certification Scheme of Medicinal Plants Produce (VCSMPP);
- (b) if so, the details thereof; and
- (c) the number and details of private companies that manufacture Ayurvedic products which have come forward under this Voluntary Certification Scheme?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) & (b): Yes, the Government has launched the Voluntary Certification Scheme for Medicinal Plants Produce (VCSMPP) on 22nd November, 2017. The scheme has been designed by National Medicinal Plants Board (NMPB) in collaboration with the Quality Council of India (QCI) in order to encourage Good Agricultural Practices (GAPs) and Good Field Collection Practices (GFCPs) in medicinal plants and enhance quality and safety of their produce.

(c): So far, private companies that manufacture Ayurvedic products have not come forward under this Voluntary Certification Scheme.

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